


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

**ORDER**

The transfer and posting of the following officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1.	Ms. Bhawna W/o Sh. Mukesh Kumar (E.C.-58051763)	PA in the court of Sh. Rishabh Kapoor, Ld. MM (NW), Rohini Courts, Delhi	PA in the court of Sh. Ajay Singh Parihar, Ld. MM NIA Digital Court-04 (NW), Rohini Courts, Delhi
2.	Sh. Vikash Khari, S/o Lt. Indraj Khari (E.C.28534981)	JA/Asstt. Ahlmad in C/o Sh. Gagandeep Jindal, Ld. ADJ-01+MACT, N/W, Rohini Courts, Delhi.	JA Ahlmad in C/o Sh. Gagandeep Jindal, Ld. ADJ-01+MACT, N/W, Rohini Courts, Delhi.
3.	Ms. Pooja W/o Vishnu Bansal (E.C. 34902932)	JA in Copying Agency, N/W, Rohini Courts, Delhi.	JA/Asstt. Ahlmad in C/o Sh. Gagandeep Jindal, Ld. ADJ-01+MACT, N/W, Rohini Courts, Delhi.
4.	Sh. Amit Bansal S/o Sh. Vijay Kumar Bansal (E.C.-66076772)	Ahlmad/JA in the court of Ms. Priyanka Rajpoot, Ld. JSCC-ASCJ-GJ (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Sh. Rishabh Kapoor, Ld. MM (NW), Rohini Courts, Delhi
5.	Sh. Anil Kumar S/o Sh. Braham Dutt (E.C.-22716347)	Ahlmad/JA in the court of Sh. Rishabh Kapoor, Ld. MM (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Ms. Priyanka Rajpoot, Ld. JSCC-ASCJ-GJ (NW), Rohini Courts, Delhi
6.	Sh. Rajesh S/o Sh. Hukum Chand (E.C.-51382424)	Ahlmad/JJA in the court of Ms. Ruchika Singla, Ld. ADJ (NW), Rohini Courts, Delhi	JJA in the Computer Branch, Rohini Courts, Delhi
7.	Sh. Naveen S/o Sh. Shree Bhagwan (E.C.-88943993)	JA in the Computer Branch, Rohini Courts, Delhi	Ahlmad/JA in the court of Ms. Ruchika Singla, Ld. ADJ (NW), Rohini Courts, Delhi
8.	Ms. Rajni Grover W/o Sh. Sanjay Grover (E.C.-25868018)	SJA in General Branch-I (NW), Rohini Courts, Delhi	SJA in Copying Agency, Rohini Courts, Delhi
9.	Sh. Yogender Kumar Vats S/o Sh. S.P. Sharma (E.C.-88114590)	JA/Ahlmad in the court of Sh. Gagandeep Jindal, Ld. ADJ+MACT (NW), Rohini Courts, Delhi	JA in Copying Agency, Rohini Courts, Delhi
10.	Sh. Lalit Kumar S/o Sh. Satya Prakash (E.C.-62541787)	JA in Copying Agency, Rohini Courts, Delhi	JA in Care Taking Branch, Rohini Courts, Delhi

- Notes:- (1) Sh. Puneet Luthra, JA (E.C.-80971545) is hereby directed to perform his duties as Nodal Officer of Copying agency, under the directions of Ld. Officer In-Charge, Copying Agency, Rohini Courts, Delhi in addition to the duties already assigned to him.
- (2) Ms. Pinki Kapoor, SJA (E.C.-13363098) posted in RTI cell is hereby directed to perform her duties in General Administration Branch (NW) in addition to the work already assigned, with immediate effect.
- (3) Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

  
(VIMAL KUMAR YADAV)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.I&II(NW)/RC/2023/

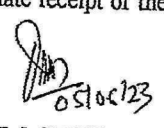
18963-19013

Date

05/06/2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I&II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.

  
05/06/23  
**PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

Website

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